POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

TTL ENTERPRISES LIMITED

(FORMERLY KNOWN AS TRUPTI TWISTERS LIMITED)

IN TERMS OF REGULATION 18(12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND SUBSEQUENT AMENDMENTS THEREOF.

REGISTERED OFFICE:304, 3rd FLOOR, SHOPPERS PLAZA-5, OPP. MUNICIPAL MARKET, C.G.ROAD, NAVRANGPURA, AHMEDABAD –380009, GUJARAT, INDIA.

Tel.No.:+919408271797 ; Email ID:truptitwister@gmail.com ; CIN:L17119GJ1988PLC096379

This Post Offer Advertisement is being issued by Kunvarji Finstock Private Limited **('Manager to the Offer')** on behalf of Ardent Ventures LLP **('Acquirer')** in connection with the Open Offer made by the Acquirer to acquire 18,096 Equity Shares of Face Value of Rs.10/- each **("Equity Shares")** of the Target Company at Rs. 1/- per Equity Share, representing 26% of the Equity Share Capital of the Target Company **("Offer")**, in compliance with Regulation 18 (12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereof. The Detailed Public Statement **('DPS')** with respect to the aforementioned Open Offer was made on April 24, 2019, Wednesday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Financial Express (Gujarati) (Ahmedabad Edition) and Mumbai Lakshadeep (Marathi) (Mumbai Edition). Subsequently, a Corrigendum to the DPS and LoF was published on Monday, June 24, 2019 **("Corrigendum")** in the same newspapers in which the DPS was published.

1)	Name of the Target Company	:	TTL Enterprises Limited (Formerly Known as Trupti Twisters Limited)
2)	Name of the Acquirer	:	Ardent Ventures LLP
3)	Name of the Manager to the Offer	:	Kunvarji Finstock Private Limited
4)	Name of the Registrar to the offer	:	Accurate Securities & Registry Pvt. Ltd
5)	Offer details a.) Date of opening of the offer, b.) Date of closing of the offer	: :	 June 25, 2019 (Tuesday) July 08, 2019 (Monday)
6)	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	Not Applicable, as no Shares were tendered in the Open Offer.

7) Details of Acquisition:

Sr.No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in Rs.)	Rs. 1 (Rupee One only)		Rs. 1 (Rupee One only)	
7.2.	Aggregate number of Shares tendered	18,096 Equity Shares*		Nil	
7.3.	Aggregate number of Shares accepted	18,096 Equity Shares*		Nil	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	Rs. 18,096 /- (Rupees Eighteen Thousand Ninety six only)		Nil	
7.5.	Shareholding of the Acquirer before Public Announcement • Number • % of Equity Share Capital	 30 0.04%		 30 0.04%	
7.6.	Shares agreed to be acquired by way of Share Purchase Agreement ('SPA') • Number • % of Equity Share Capital	 19,600 28.16 %		 19,600 28.16 %	
7.7.	Shares acquired by way of Open Offer • Number • % of Equity Share Capital	 18,096* 26.00%*		 Nil N.A	
7.8.	Shares acquired after Detailed Public Statement ('DPS') • Number • % of Equity Share Capital • Price of the Shares acquired	 Nil Nil Not Applicable		 Nil Nil Not Applicable	
7.9	Post Offer Shareholding of the Acquirer	**No. of Shares**	**% of Equity Share Capital**	**No. of Shares**	**% of Equity Share Capital**
		37,726*	54.20%*	19,630	28.20%
7.10	Pre &P ost offer Shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number • % of Equity ShareCapital	49,984 68.92%	31,888* 42.92%*	49,984 68.92%	49,984 68.92%

**Assuming full acceptance in the Open Offer.*

8) The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dispatched on June 17, 2019.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

MANAGER TO THE OFFER

KUNVARJI

SINCE 1960

Driven By Knowledge

KUNVARJI FINSTOCK PRIVATE LIMITED
Block B, First Floor, Siddhi Vinayak Towers,
Off S. G. Highway Road, Mouje Makarba, Ahmedabad, Gujarat - 380051
SEBI Reg. No. : MB/INM000012564
Email Id : trusha.thakkar@kunvarji.com; **Website:** www.kunvarji.com
Contact Person: Ms. Trusha Thakkar; Tel. No. : 079- 66669000

For and on behalf of Acquirer (Ardent Ventures LLP)

Sd/-

Mr. Keyoor Bakshi, Designated Partner

Date: July 12, 2019

Place: Ahmedabad